

**GOVERNMENT OF MEGHALAYA
POLITICAL DEPARTMENT**

ORDER

No. POL.75/2020/PtI/36

Dated: Shillong the 15th May, 2020

In continuation to Order No. POL.75/2020/PtI/26, dated 6th May, 2020 the following additional activities are permitted in the State of Meghalaya with effect from 18th May, 2020:

1. Operation of Tea Stalls in rural areas excluding those that are located along the National Highways.
2. Dry Cleaning shops in Urban areas.

Deputy Commissioners shall regulate the schedule and timing of operations. Deputy Commissioners may restrict the activities and number of shops to be opened as well as the locations depending on the local situation and to meet the social distancing norms.

Deputy Commissioners shall ensure strict compliance to all protocols and guidelines prescribed by the Ministry of Home Affairs, Govt. of India and Ministry of Health and Family Welfare, Govt. of India.



(M.S. Rao)

Chief Secretary

Government of Meghalaya

Memo POL.75/2020/PtI/36-A

Dated: Shillong the 15th May, 2020

Copy to: -

1. The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
3. The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.
4. The Private Secretary to the Health Minister, Meghalaya for kind information of the Health Minister.
5. The Private Secretary to the all Hon'ble Ministers, Meghalaya for kind information of Hon'ble Minister.
6. The Private Secretary to Chief Secretary, Government of Meghalaya for favour of information of the Chief Secretary.
7. The Additional Chief Secretaries/Principal Secretaries/ Commissioners & Secretaries/ Secretaries of all the Department, Government of Meghalaya.
8. The Director General of Police, Meghalaya, Shillong for favour of information and necessary action.
9. The Director, Information and Public Relations for wide publicity of the Order.
10. The Director of Health Services (MI)/MCH&FW)/Research), Meghalaya, Shillong.
11. The Director All India Radio for wide publicity of the above Order.
12. The Director, Doordarshan Kendra Shillong for wide publicity of the above Order.
13. The Secretary Autonomous District Councils.
14. All Deputy Commissioners, Shillong/Nongstoin/Mawkyrwat/Jowai/ Khliehriat/ Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for information and necessary action.
15. All Superintendents of Police, Shillong/Nongstoin/Mawkyrwat/Jowai/ Khliehriat/ Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for information and necessary action.
16. The Chief Executive Officer, Municipal Board, Shillong/ Tura/Jowai/Resubelpara.


Secretary to the Government of Meghalaya
Political Department